

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:799
ANSWERED ON:27.11.2006
CONDITIONS ON WHEAT IMPORT
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has stipulated that the importers of wheat are required to declare the particulars of wheat imported and received by them within seven days from the date of receipt of stock;
- (b) if so, whether such importers have adhered to this direction within stipulated period; and
- (c) if not, the action taken by the Government against erring importers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir.

(b)&(c): Compliance to the Notification is gradually noted, since Notification was recently issued on 19.9.2006.